

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 334 of 1996.

(U N L I S T E D)

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.


DIPAK NARAYAN CHOWDHURY

-VS-

UNION OF INDIA & ORS.

Heard on: 08.03.96.

Ordered on: 08.03.96.

O R D E R

M.S. Mukherjee, A.M.

1. This petition has been presented as unlisted motion to-day by Mr. A. Sarkar, 1d. counsel, appearing with Mr. S.K. Chakraborty, 1d. counsel, on behalf of the petitioner. None represents the respondents.
2. This petition is directed against the impugned order of transfer of petitioner dt. 2.3.96, transferring him on promotion to Bolangir vide A.I to the petition. The petitioner urges for cancellation of the order as, according to his contention, officials who are similarly circumstanced, have not been transferred and he, because of his domestic reasons, particularly because of enjoining examination of his children who are reading in Bengali medium, finds it difficult to move out of Calcutta station.
3. The petitioner made a representation to the Secretary,

Ordnance Factory Board (Section-A/NG) on 7.3.96 copy of which is Annexed (Annexure-3) to the petition. The petitioner submits that this representation has not yet been disposed of by the authorities.

4. On hearing Mr. Sarkar, 1d. counsel for the petitioner and on perusing the petition, we dispose of the application at the admission stage itself with the order that the respondent no. 2 that is, Director General of Ordnance Factories and Chairman of Ordnance Factory Board shall dispose of the aforesaid representation of the petitioner, within one month from the date of communication of this order, through a speaking order and till such disposal, the said impugned transfer order shall remain stayed. It is also directed that the respondent no. 2, before disposal of the representation shall give a personal hearing to the petitioner.

5. Let a plain copy of this order be handed over to the 1d. counsel for the petitioner who will communicate the same to the respondents, as well as communicate ~~copies~~ copies of the petition to all the respondents.

Mukherjee
(M. S. Mukherjee) 8/3/96
Member (A)

A. K. Chatterjee
(A. K. Chatterjee)
Vice-Chairman.